

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. Nos.140471-140472/2022 & I.A. Nos.140476-140477/2022

In

Civil Appeal No.3010/2020

JAGAT GURU SHANKARCHARYA JYOTISHPEETH
P.S.S.N SARASWATI

Appellant(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI DISCIPLE
OF S.H.N. SARASWATI

Respondent(s)

WITH I.A. Nos.140463-140464/2022 & I.A. Nos.140466-140467/2022 In
C.A. No.3011/2020

Date : 20-09-2022 These matters were MENTIONED today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE HIMA KOHLI

For Appellant(s)

Ms. Taruna Ardhendumauli Prasad, AOR

For Respondent(s)

Mr. Tushar Mehta, SG (Mentioned by)
Mr. Yadav Narendra Singh, AOR

UPON being mentioned the Court made the following
O R D E R

- 1 On mentioning, the matter is taken on the Board.
- 2 List the Interlocutory Applications tomorrow (21.09.2022) before the appropriate Bench.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar